Form G INVITATION FOR EXPRESSION OF INTEREST

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Relevant Particulars			
1	Name of the corporate debtor	Sembmarine Kakinada Limited	
2	Date of incorporation of corporate debtor	November 11, 2009	
3	Authority under which corporate debtor is incorporated / registered	ROC – Vijayawada Registration Number – 104176	
4	Corporate identity number / limited liability identification number of corporate debtor	U74900AP2009PLC104176	
5	Address of the registered office and principal office (if any) of corporate debtor	Kakinada Deep Water Port, First Floor, OSV Complex, Beach Road, Kakinada Kakinada East Godavari AP 533007	
6	Insolvency commencement date of the corporate debtor	23 rd September 2019	
7	Date of invitation of expression of interest#	6 th February 2021 (originally published on 07 th December 2019 and subsequently re-published on 19 th March 2020 and 26 th November 2020)	
8	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Refer detailed invitation for expression of interest available at the following weblink:	
9	Norms of ineligibility applicable under section 29A are available at:	www.sklkakinada.com	
10	Last date for receipt of expression of interest	12th February 2021 (Friday)	
11	Date of issue of provisional list of prospective resolution applicants	13 th February 2021 (Saturday)	
12	Last date for submission of objections to provisional List	18 th February 2021 (Thursday)	
13	Date of issue of final list of prospective resolution Applicants	19th February 2021 (Friday)	
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	15 th February 2021 (Monday)	
15	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	The same shall be shared via email to every eligible prospective Resolution Applicants in the Provisional List	
16	Last date for submission of resolution plans	30th March 2021 (Tuesday)*	
17	Manner of submitting resolution plans to resolution Professional	Manner shall be laid down in the Request for Resolution Plan (RFRP)	
18		26 th April 2021 (Monday)*	
19	Name and registration number of the resolution Professional	Mr. Om Prakash Agarwal IBBI/IPA-001/IP-P00906/2017-18/11506	
20	Name, Address and e-email of the resolution professional, as registered with the Board	Mr. Om Prakash Agarwal BIA Merlin Chamber. 18, British Indian Street, 4 th Floor, Room No. – 403, Kolkata, West Bengal – 700069. Email ID: opagarwall 1@gmail.com	
21	Address and email to be used for correspondence with the resolution professional	Mr. Om Prakash Agarwal. C/O EY Restructuring LLP, SkyView 10, 18 th Floor, "Zone A" Survey No. 83/1, Raidurgam, Telangana – 500081. Email ID: <u>ip.sembmarine@in.ey.com</u>	

Mr. Om Prakash Agarwal
Resolution Professional
Registration Number:
IBBI/IPA-001/IP-P00906/2017-18/11506

22	Further Details are available at or with	Additional details available in the detailed invitation for expression of interest and also at the following weblink: www.sklkakinada.com
23	Date of publication of Form G	18 th March 2021

*Subject to NCLT approval for extension of CIRP timelines to 7th May 2021. Note - Timelines under this EOI as per the provisions of Regulations 36B (7) of CIRP Regulations

Mr. Om Prakash Agarwai
Resolution Professional
Registration Number:
(Mr. Om Prakash Agarwai)
PRIVIDA-001/IP-P00906/2017-18/11506IBBI/IPA-001/IP-P00906/2017-18/11506

BIA Merlin Chamber. 4th Floor, 18, British Indian Street,

Kolkata, West Bengal - 700069.

For Sembmarine Kakinada Limited

18th March 2021, Kolkata